

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO.3453
TO BE ANSWERED ON 16.03.2020

RECLASSIFICATION OF RESERVATION IN STs LIST

3453. SHRI Y.S. AVINASH REDDY:

Will the Minister of TRIBAL AFFAIRS
be pleased to state:

- (a) whether the Government is planning to delay the reclassification of Reservation criteria to include some communities in the STs list and if so, the details thereof;
- (b) whether the Government has taken any decision to reclassify the reservation criteria to include the fresh demands from the communities deprived of reservation and if so, the details thereof; and
- (c) the stand of the Government in this regard?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

- (a): There is no proposal for revision of the criteria followed for inclusion community/caste/tribe in the lists of Scheduled Tribes.
- (b): No Sir.
- (c): Does not arise.
